

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/ /2016

PETITION NUMBER : CP/3/2016

NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others

SECTION : 397/398

SlNo.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1)	S.V. RAMA KRISHNA K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Respondents 2	[Signature]
2.	S. Sathyaganesh for Mr. G. Sivashankarom	Counsel for Petitioners	[Signature]

ORDER

Shri S Sathyaganesh, counsel for petitioners present. Shri G V Mohan Kumar, counsel for R2 present and filed sur rejoinder. Time extended at request of counsel for petitioner to file reply, if any. Put up on **17.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)